Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 1799

TO BE ANSWERED ON 27.07.2022

FRONT-OF-PACK-LABELLING (FOPL)

1799. SHRI KHAGEN MURMU:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state

- (a) whether the Government has taken any initiative(s) to expedite the process of making Front-of Pack-Labelling (FOPL) compulsory for the food industry; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): Food Safety and Standards Authority of India (FSSAI) has notified Food Safety and Standards (Labelling and Display) Regulations, 2020 prescribing requirements for labelling of packaged food. The Regulation requires display of nutrients and their contribution to Recommended Daily Allowance (RDA) in percentage at the back of the pack as Nutritional Information to enable consumers to make informed choice. It is mandatory for Food Business Operators (FBOs) to label the food package in accordance with these Regulations.
